

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 09TH DECEMBER, 2020

No. 169/ A: The Probationary Civil Judge (Junior Division)-Trainee, appointed under Notification No. 13/Nya. Pro. Ni.--03/2018 Ka. 6077 dated 25.11.2020 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi as named in the Column No - 02 of the table given below, is hereby posted as such in the Judgeship/ Station mentioned in the Column No - 04 of the table:-

SL No.	Name of the Candidate	Home District	Place of Posting
01	02	03	04
01.	Sri Richesh Kumar	Manjhanpur (U.P.)	Jamtara

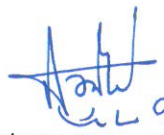
The above-named Officer is directed to submit his joining along with the Medical Certificate under Rule 52 of the Jharkhand service code and a declaration as contained in the Notification of appointment to the concerned Principal District Judge by the time as prescribed in the notification of the State Government. Further, he shall be imparted training for the period of one year after his joining in accordance with "Syllabus of the Induction Training Programme" in the respective Judgeship/s and at the Judicial Academy Jharkhand, Dhurwa, Ranchi.

By Order of the Court
Sd/- Ambuj Nath
Registrar General

Memo No. 3290 /Apptt

dated Ranchi the 09th December, 2020

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


9.12.20
Registrar General